

Punjab Vidhan Sabha

Sixth (Budget) Session

Starred Questions

12 March 2024

Total Questions - 20

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Re-development of Sports School Ghudda

*975 Sh. Amit Rattan Kotfatta (Bathinda Rural):

Technical Education & Industrial Training, Higher Education, School Education :-

Will the Education Minister be pleased to state: -

a) whether there is any plan to restructure, maintain and re-develop the Sports School, Ghudda; if so, the time by which funds will be released for the same;

b) whether it is a fact that this school was taken over by the School Education Department and some old employees of the Sports School Development Society were inducted into the school; if so, the time by which these employees are likely to be regularized?

Designing and constructing the roads passing through Ghanta Ghar of Faridkot

*946 Sardar Gurdit Singh Sekhon (Faridkot):

Public Works (B&R), Power

Will the Public Works (B&R) Minister be pleased to state whether it is a fact that the level of the Faridkot-Ferozepur road passing through the Ghanta Ghar Chowk in Faridkot City has become equal to the pedestal of Ghanta Ghar Chowk by constructing it repeatedly, thereby losing its beauty; if so, whether there is any proposal under consideration of the Govt. to design and build this road properly; if so, the time by which it will be done?

Details of sanctioned posts of Guru Nanak Dev University College Tehang Phillaur

*996 Sh. Vikramjit Singh Chaudhary (Phillaur):

Technical Education & Industrial Training, Higher Education, School Education :-

Will the Higher Education Minister be pleased to state : -

(a) the course-wise strength of students studying in Guru Nanak Dev University College, Tehang Phillaur;

(b) the total number of category - wise and group - wise sanctioned posts of teaching staff and non-teaching staff in the college and the number of posts lying vacant at present;

(c) the steps taken by the Government to fill up the above mentioned posts and the timeline for completion of this process;

d) the details of grants released by the Government to the college from 10th March 2022 till date ?

Installation of solar panels on the rooftops of Government schools in Sanaur Constituency

*1036 Sardar Harmit Singh Pathanmajra (Sanour):

New & Renewable energy Resource, Printing & Stationery, Governance Reforms and Removal of Grievances, Employment Generation & Training

Will the New and Renewable Energy Minister be pleased to state whether there is any proposal under consideration of the Government to install solar panels on the rooftops of all Government schools within the Constituency of Sanaur; if so, the time by which these are likely to be installed? ----

Providing new Tubewell connections to the farmers of the villages of Constituency Shutrana

*1062 Sardar Kulwant Singh Bazigar (Shutrana):

Public Works (B&R), Power

Will the Power Minister be pleased to state whether there is any proposal under consideration of the Government to provide new tubewell connections to the farmers of the villages falling near Ghaggar of Constituency Shutrana; if so, the time as to when?

Details of the posts of District Sports Officers

*1069 Sardar Ajit Pal Singh Kohli (Patiala):

Sports & Youth Services :-

Will the Sports Minister be pleased to state : -

a) the number of posts of District Sports Officers are there at present in the State, the number of posts filled up out of the same;

b) the number of these Sports Officers have been given charge of more than one district as mentioned in part (a) above alongwith the details of names;

c) whether the government will consider for filling up the vacant posts during 2024 - 2025?

Details of Eucalyptus trees felled / uprooted

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*1094 Sardar Sukhjinder Singh Randhawa (Dera Baba Nanak):

Transport, Rural Development & Panchayats :-

Will the Forest Minister be pleased to state : -

a) whether it is a fact that many trees (Safeda) have been cut / uprooted from the building of Government Primary School, Kathiala, Block Dhyanpur, District Gurdaspur; if so, the details thereof;

b) the name of the persons / agency responsible for cutting these trees and whether due permission was taken from the concerned authority before

cutting these trees ?

Brick lining of embankments of the villages falling in the Derabassi Constituency

*1081 Sardar Kuljit Singh Randhawa (Dera Bassi):

Defence Services Welfare, Welfare of Freedom Fighters, Horticulture, Information & Public Reforms, Mines and Geology, Water Resources and Conservation of Land and water

Will the Water Resources Minister be pleased to state the time by which the unlined embankments falling in Tiwana, Alamgir and Dehar villages of Dera Bassi Constituency are likely to be strengthened so as to avoid loss of life and property during the rainy season ?

Repairing of Link Road from Hanumangarh Road to Government Degree College

*1143 Sh. Sandeep Jakhar (Abohar):

Agriculture & Farmers Welfare, Animal Husbandry, Fisheries and Dairy Development, Food Processing

Will the Agriculture Minister be pleased to state whether it is a fact that the link road from Hanumangarh to Government Degree College is damaged at various places, causing traffic disruptions; if so, the time by which the above mentioned link road will be repaired?

Construction of bridge over railway crossing at Makhu

*1022 Sh. Naresh Kataria (Zira):

Public Works (B&R), Power

Will the Public Works (B&R) Minister be pleased to state whether it is a fact that the work of the bridge over the railway crossing at Makhu on the Amritsar-Bathinda highway has been pending for a long time; if so, the time by which the work of this bridge will be completed; the details thereof?

Resumption of registries of revenue lands of Banga City

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*1054 Dr. Sukhwinder Kumar Sukhi (Banga):

Revenue, Rehabilitation and Disaster Management, Water Supply & Sanitation :-

Will the Revenue Minister be pleased to state: -

a) whether it is a fact that earlier registries and mutations were in place for the revenue lands falling within Banga city (District Shaheed Bhagat Singh Nagar) and the owners of these lands could sell their lands / plots further and take loans etc. on these lands;

b) whether it is also a fact that for some time the Government has discontinued the registries of revenue lands, due to which the people who had bought such lands they can neither sell their lands nor build their houses on these lands;

c) if the reply to parts (a) and (b) above be in affirmative whether the Government is considering upon any proposal to resume the registries of these lands as before; if so, the time by which it is likely to be done; the details thereof?

Covering the Government and Semi-Government institutions of the State under solar energy

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*1067 Sardar Ajit Pal Singh Kohli (Patiala):

New & Renewable energy Resource, Printing & Stationery, Governance Reforms and Removal of Grievances, Employment Generation & Training :-

Will the New and Renewable Energy Minister be pleased to state: -

a) the details of Government and Semi-Government institutions including hospitals and schools covered under solar energy in the State;

b) whether the Government will provide free solar energy services to private people in all the cities of the State on the pattern of Chandigarh with a view to promoting solar energy; if so, the time by which it will be done?

Installation of Power Grid at Village Rasauli in Shutrana Constituency

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*1063 Sardar Kulwant Singh Bazigar (Shutrana):

Public Works (B&R), Power

Will the Power Minister be pleased to state whether there is any proposal under consideration of the Government to set up a power grid at village Rasauli in Shutrana Constituency if so, the time by which it is likely to be done?

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Opening of School of Eminence in Constituency Derabassi

*1078 Sardar Kuljit Singh Randhawa (Dera Bassi):

Technical Education & Industrial Training, Higher Education, School Education

Will the Education Minister be pleased to state the total number of Schools of Eminence proposed to be opened by the Government in the coming financial year in the Constituency Derabassi, the details be provided?

Widening of Dinanagar - Meerthal cemented road

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*954 Mrs. Aruna Chaudhary (Dina Nagar):

Public Works (B&R), Power

Will the Public Works (B&R) Minister be pleased to state whether there is any proposal under consideration of the Government for further widening and strengthening of Dinanagar - Meerthal cemented road in District Gurdaspur on priority basis; if so, the time by which it will be done?

To make B.P.L cards

*1043 Sardar Manjinder Singh Lalpura (Khadoor Sahib):

Food, Civil Supplies and Consumer Affairs, Forests, Wild Life Will the Food and Civil Supplies Minister be pleased to state the time by which the B.P.L Ration Cards of eligible applicants will be made?

Completion of repair work of Fatehgarh Churian - Amritsar Road

*1091 Smt. Ganieve Kaur Majithia (Majitha):

Public Works (B&R), Power Will the Public Works (B&R) Minister be pleased to state whether it is a fact that low quality material is being used in

the repair work of Fathegarh Churian-Amritsar road; if so, the reasons therefor and if not, the quality of material which is being used in repair of the said road, the expenditure to be incurred on the material being used togetherwith the time by which the repair work of the said road is likely to be completed?

Installation of pucca nakkas in the villages adjoining Khadoor Sahib Constituency, near Beas River

*1061 Sardar Manjinder Singh Lalpura (Khadoor Sahib):

Defence Services Welfare, Welfare of Freedom Fighters ,Horticulture, Information & Public Reforms, Mines and Geology, Water Resources and Conservation of Land and water :-

Will the Water Resources Minister be pleased to state: -

a) whether it is a fact that the soil of villages Gharka/Karmuwala, Kambo Dhaiwala, Chamba Kalan, Chamba Havelian, Dhan Dhaiwala, Kirhian of Khadoor Sahib Constituency adjoining Beas River is eroded every year during the rainy season and there is a huge loss of crops;

b) if the reply to part (a) above be in the affirmative, the effort being made with regard to the installation of pucca nakkas in these villages and the time by which the due amount is likely to be released to take further action?

Number of families receiving zero electricity bill

*956 Dr. Raj Kumar (Chabbewal):

Public Works (B&R), Power

Will the Power Minister be pleased to state the total number of households in the State receiving zero electricity bills and the district - wise total number of households benefiting from 200 units of free electricity supply before this scheme; the details thereof?

Construction of concrete Pavers for villages adjoining the Sutlej River in Jagraon Constituency

*1026 Smt. Sarvjit Kaur Manuke (Jagraon):

Defence Services Welfare, Welfare of Freedom Fighters, Horticulture, Information & Public Reforms, Mines and Geology, Water Resources and Conservation of Land and water

Will the Water Resources Minister be pleased to state whether it is a fact that 20-25 villages adjoining the Sutlej River in Jagraon constituency are flooded due to breaches during rainy season; if so, whether there is any proposal under consideration of the Government to construct a concrete pavers to protect these villages from floods; if so, the time by which it is likely to be done?

Chandigrah, 160001. Monday 11th March, 2024. R.L. Khatana, Secretary.